

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
C.P.(IB)/205(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khodabhai Ghusabhai Thumar

.....Applicant

V/s

Premraj Ramratan Laddha Liquidator of Corporate Debtor

.....Respondent

Order delivered on: 19/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rajesh Bohra, Adv. & Ms. Sangeeta Bohra, Adv.

For the IRP

: Ms. Anjali Choksi, Adv.

For the SBI

: Mr. Raju Kothari, Adv.

ORDER

None appear for the other financial creditors.

The RP is directed to serve a copy of the report along with a copy of today's order to all the financial creditors involved in this matter with respect to the corporate debtor.

Re-list for further consideration on 31.01.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)